BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, BENCH AT KOLKATA

CP (IB) No. 276/KB/2021

IN THE MATTER OF:-SECTION 33(2) OF CHAPTER III OF PART II OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

AND

IN THE MATTER OF:-

Maurya Manpower Services Private Limited, a Company incorporated and registered under the Companies Act, 1956 bearing CIN: U74910BR1997PTC007952 and having its registered office at Maurya Patna, South Gandhi Maidan, Patna-800001, Bihar;

.....Corporate Debtor

AND

IN THE MATTER OF:-

Mr. Anang Kumar Shandilya, Liquidator of M/s Maurya Manpower Services Private Limited, having Registration No. – IBBI/IPA-002/IP-N00882/2019-20/12826 and having office at 2nd Floor, Moolchand Tower, I Block, Sector 22, Noida – 201301, Uttar Pradesh;

.....Applicant

REPORT CERTIFYING UPDATED LIST OF STAKEHOLDERS OF MAURYA **MANPOWER SERVICES** PRIVATE LIMITED (IN LIQUIDATION) IN ACCORDANCE WITH REGULATION OF **INSOLVENCY** AND **BANKRUPTCY BOARD** OF **INDIA** (LIQUIDATION PROCESS) **REGULATIONS, 2016**

1. Vide the Public Announcement dated 09th July 2022, claims from creditors were invited vide Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The undersigned has received the claims from the following creditors:



S. No.	Name	Type of Creditor	Claim Received (Rs)	Claim Admitted (Rs)
1.	Vivid Colors Private Limited	Financial Creditor	59,063/-	59,063/-
	Total		59,063/-	59,063/-

2. However, keeping in view the objectives of the IBC, 2016, the duties of the Liquidator and the social norms which shall be followed by the Liquidator, the undersigned decided to admit the claims which were received during CIRP and the claims received during liquidation but were rejected at the time. The details of the additional claims admitted by the undersigned are as follows-:

S.	Type of creditor		Claim	Claim
No.			Received	Admitted
			(in Rs)	(in Rs)
1.	Employees Provident Fund Organisation	Operational Creditor	1,30,889	1,30,889
2.	Lalit Narayan Singh	Workmen and Employees	96,923	96,923
3.	Ravi Chandra Verma	Workmen and Employees	65,650	65,650
4.	Radha Choudhary	Workmen and Employees	34,615	34,615
5.	Akhilesh Singh	Workmen and Employees	84,807	84,807
6.	Muninder Kumar Pandey	Workmen and Employees	52,500	52,500
7.	Rameshwar Kumar Pandey	Workmen and Employees	84,807	84,807
8.	Vijay Kumar Singh	Workmen and Employee	1,31,538	1,31,538
9.	Sanjay Kumar Singh	Workmen and Employee	80,769	80,769
10.	Rajdev Rai	Workmen and Employee	62,307	62,307
11.	Rajendra Ram	Workmen and Employee	80,769	80,769
12.	Ramashish Singh	Workmen and Employee	3,74,824	3,74,824
	То	tal	12,80,398	12,80,398

Regards,

Anang Kuma Shandily

Liquidator

IBBI Reg No. 1816/12 4002/IP-N00882/2019-20/12826

Maurya Manpower Services Private Limited (in liquidation)

Email - liquidation.mms@gmail.com, ip.akshandilya@gmail.com

Date: 25th June, 2023

Place: Noida

LIST OF STAKEHOLDERS OF M/S MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION)

Name of the Corporate Debtor: MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION)

Date of commencement of liquidation: 06th July 2022

List of stakeholders as on: 25th June, 2023

S.NO	CATEGORY OF STAKEHOLDER	SUMMARY OF CLAIMS RECEIVED	DETAILS IN ANNEXURES
1	Unpaid Corporate Insolvency Resolution Process Cost	5,46,367	Annexure-1
2	Liquidation cost	66,194	Annexure-2
3	Unsecured Financial Creditors	59,063	Annexure -3
4	Operational Creditors (except workmen and employees)	1,30,889	Annexure -4
5	Workmen and Employees	11,49,509	Annexure -5
6	Authorised Representative of Workman and Employees	NA	NA
7	Other stakeholders if any	NA	NA

For and on behalf of

Maurya Manpower Services Private Limited (in liquidation)

Draudily Anang Kumar handilya

Liquidator

IBBI Reg No. 13

P-N00882/2019-20/12826

Date: 25th June, 2023

Place: Noida

Annexure-1 (Unpaid CIRP Cost)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 25th June 2023;

Details of Unpaid IRP Costs

S. No.	Particulars	Amount (in Rs.)
1.	Pending RP Fees	2,70,000
2.	Reimbursement of CIRP expenses	28,367
3.	E-voting expense (CIRP)	2,950
4.	TDS deposited	30,000
5.	Legal Professional Fee for appearance on behalf of RP	15,050
6.	Pending RP Fees	2,00,000
	TOTAL	5,46,367



Annexure-2 (Liquidation Costs Till Date)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 25th June 2023;

Details of Liquidation Costs

S.	Particulars	Amount (in Rs.)
No.		
1.	Newspaper Publication of Public Announcement	9,702
2.	Fee for filing Form INC-28	400
3.	Professional Fee for filing of Form INC-28	1,000
4.	Registered Valuers Fees	40,000
5.	Postage & Printing	2,280
6.	NCLT Filing Fees	3000
7.	E-Voting Expense (Liquidation)	2,950
8.	Bank Charges	6,862
	TOTAL	66,194



Annexure - 3 (Financial creditors)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 25th June 2023;

List of Unsecured financial creditors belonging to any class of creditors

S.No.	Name of creditor	Date of	Amount	Amount	Amount
		Claim	Claimed	Accepted	Rejected
1	Vivid Colors Private Limited	02 nd August 2022	59,063/-	59,063/-	NIL
	Total		59,063/-	59,063/-	NIL



Annexure - 4 [Operational Creditors (except workmen and employees)]

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 25th June 2023;

List of operational creditors (except workmen and employees)

S.No.	Name of creditor	Date of Claim	Amount Claimed	Amount Accepted	Amount Rejected
1.	EPFO	25 th March 2022	1,30,889/-	1,30,889/-	NIL
	Total		1,30,889/-	1,30,889/-	NIL



Annexure - 5 (Workmen and Employees)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 25th June 2023;

List of Workmen and Employees)

S.No.	Name of creditor	Date of	Amount	Amount	Amount
		Claim	Claimed	Accepted	Rejected
1.	Lalit Narayan Singh	16 th March 2022	96,923	96,923	NIL
2.	Ravi Chandra Verma	16 th March 2022	65,650	65,650	NIL
3.	Radha Choudhary	16 th March 2022	34,615	34,615	NIL
4.	Akhilesh Singh	14 th March 2022	84,807	84,807	NIL
5.	Muninder Kumar Pandey	17 th March 2022	52,500	52,500	NIL
6.	Rameshwar Kumar Pandey	17 th March 2022	84,807	84,807	NIL
7.	Vijay Kumar / Singh	17 th March 2022	1,31,538	1,31,538	NIL
8.	Sanjay Kumar Singh	17 th March 2022	80,769	80,769	NIL
9.	Rajdev Rai	16 th March 2022	62,307	62,307	NIL
10.	Rajendra Ram	16 th March 2022	80,769	80,769	NIL
11.	Ramashish Singh	23 rd August 2022	3,74,824	3,74,824	NIL
	Total		11,49,509	11,49,509	NIL

